

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 198 OF 2017 &
IA NO. 971 OF 2017**

Dated: 9th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Association of DVC HT Consumers of Jharkhand ...Appellant(s)

Vs.

**Jharkhand State Electricity Regulatory ...Respondent(s)
Commission & Anr.**

Counsel for the Appellant(s) : Mr. Gaurav Dudeja
Ms. Nameeta Singh

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1
Ms. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **10.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk